

Constitution of Benches during Summer Vacation, 2014 at Allahabad.

(1) Week commencing from 02.06.2014.

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| 1 | Hon. Arun Tandon, J.
Hon. Harsh Kumar, J. | All division bench criminal matters except criminal writs. |
| 2 | Hon. Krishna Murari, J.
Hon. Ram Surat Ram (Maurya), J. | All division bench urgent civil matters. |
| 3 | Hon. A.P. Sahi, J.
Hon. Sunita Agarwal, J. | All division bench criminal writs. |
| 4 | Hon. Vikram Nath, J. | All matters under Sections 482 & 483 Cr.P.C.. |
| 5 | Hon. Pankaj Naqvi, J. | All urgent civil matters (except service matters) cognizable by Single Judge. |
| 6 | Hon. Virendra Vikram Singh, J. | All major bail applications. |
| 7 | Hon. Bharat Bhushan, J. | All criminal matters (except bails, matters under Sections 482 & 483 Cr.P.C and criminal revisions) cognizable by Single Judge. |
| 8 | Hon. Bachchoo Lal, J. | All criminal revisions. |
| 9 | Hon. S.P. Kesarwani, J. | All urgent service matters cognizable by Single Judge. |
| 10 | Hon. Arvind Kumar Mishra, J. | All minor bail applications |

(2) Week commencing from 09.06.2014

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| 1 | Hon. Arun Tandon, J.
Hon. Sunita Agarwal, J. | All division bench criminal writs |
| 2 | Hon. Tarun Agarwala, J.
Hon. Ram Surat Ram Maurya, J. | All division bench urgent civil matters. |
| 3 | Hon. Ravindra Singh, J.
Hon. Om Prakash, J. | All division bench criminal matters except criminal writs. |
| 4 | Hon. Virendra Vikram Singh, J. | All major bail applications. |
| 5 | Hon. Bharat Bhushan, J. | All minor bail applications |
| 6 | Hon. S.P. Kesarwani, J. | All urgent civil matters cognizable by Single Judge |
| 7 | Hon. Harsh Kumar, J. | All criminal matters (except bail matters). |

(3) Week commencing from 16.06.2014.

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| 1 | Hon. V.K. Shukla, J.
Hon. Vivek Kumar Birla, J. | All division bench criminal matters. |
| 2 | Hon. Dilip Gupta, J.
Hon. Suneet Kumar, J. | All division bench urgent civil matters. |
| 3 | Hon. Sudhir Agarwal, J. | All criminal matters (except bails and criminal revisions) cognizable by Single Judge. |
| 4 | Hon. P.K.S. Baghel, J. | All urgent service matters cognizable by Single Judge. |

- 5 Hon. Ramesh Sinha, J. All major bail applications.
- 6 Hon. Manoj Kumar Gupta, J. All urgent civil matters (except service matters) cognizable by Single Judge.
- 7 Hon. Ranjana Pandya, J. All minor bail applications
- 8 Hon. Vijay Lakshmi, J. All criminal revisions.

(4) Week commencing from 23.06.2014 and for 30.06.2014.

- 1 Hon. Rakesh Tiwari, J. All division bench criminal writs.
Hon. Anil Kumar Sharma, J.
- 2 Hon. V.K. Shukla, J. All division bench criminal matters except criminal writs.
Hon. Ranjana Pandya, J.
- 3 Hon. Sudhir Agarwal, J. All division bench urgent civil matters (except service writs).
Hon. Suneet Kumar, J.
- 4 Hon. Ran Vijai Singh, J. All division bench urgent service matters.
Hon. Vivek Kumar Birla, J.
- 5 Hon. Pankaj Mithal, J. All urgent civil matters (except service matters) cognizable by Single Judge.
- 6 Hon. Manoj Misra, J. All matters under Sections 482 & 483 Cr.P.C..
- 7 Hon. Ramesh Sinha, J. All major bail applications.
- 8 Hon. Vipin Sinha, J. All criminal writs.
- 9 Hon. K.N. Bajpayee, J. All criminal matters (except Bails, matters under Sections 482 & 483 Cr.P.C, criminal revisions, criminal writs and criminal appeals) cognizable by Single Judge.
- 10 Hon. Manoj Kumar Gupta, J. All urgent service matters cognizable by Single Judge.
- 11 Hon. Vijay Lakshmi, J. All criminal appeals.
- 12 Hon. Harsh Kumar, J. All minor bail applications
- 13 Hon. Om Prakash, J. All criminal revisions

Senior Vacation Judge at Allahabad

1. Hon'ble Mr. Justice Arun Tandon : weeks commencing from **02.06.2014** and **09.06.2014**.
2. Hon'ble Mr. Justice V.K. Shukla : week commencing from **16.06.2014**.
3. Hon'ble Mr. Justice Rakesh Tiwari : week commencing from **23.06.2014** and for **30.06.2014**

CHIEF JUSTICE
16.5.2014